



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/394/2021	ARUN KUMAR DAS Versus SUNIL SHARMA	MR F Z MAZUMDER	
2	WP(C)/5006/2021 FIXED	M/S LUHIT COMMERCIALS AND 2 ORS Versus THE PUNJAB NATIONAL BANK AND 2 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, PNB
3	WP(C)/5546/2021	BIREN BARUA Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.
4	WP(C)/5589/2021	MD. ABDUL KHALEK Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR M RANA MR. M A ISLAM MR J I MONDAL	SC, A G V B
ADMISSION				
5	WP(C)(Suo Moto)/13/2018	X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC	GA, ARUNACHAL PRADESH GA, ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
	WITH I.A.(Civil)/249/2021 in WP(C)(Suo Moto)/13/2018	RANI SATI MANDIR COMMITTEE AND ANR. Versus X X X AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR K CHOUDHURY MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GHC

	WITH I.A.(Civil)/250/2021 in WP(C)(Suo Moto)/13/2018	RANI SATI MANDIR COMMITTEE AND ANR. Versus X X X 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR K CHOUDHURY MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GHC
6	WA/24/2020	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM
	WITH WA/316/2019	MARKAZUL MA ARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC. REVENUE
	WITH WA/338/2019	MARKAZUL MAARIF, Versus THE STATE OF ASSAM AND 4 ORS,	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC, REVENUE
9	WA/29/2020	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
10	Cont.Cas(C)/378/2020 FIXED	SHAILENDRA KUMAR SARAWGI AND ANR. Versus ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
11	C.Ex.App./4/2021 FIXED	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	
	WITH 12 C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	
	WITH 13 C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	
	WITH 14 C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	
15	C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	SC, I O C
	WITH 16 C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	SC, OIL
	WITH 17 C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI Versus M/S OIL INDIA LTD.	MR. S C KEYAL	SC, OIL
18	WA/175/2021	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 3 ORS. Versus M/S ISHWAR FOOD PRODUCTS PRIVATE LTD.	MR. N J GOGOI	

ORDERS

19	WP(C)/6720/2015	THE UNION OF INDIA and 4 ORS Versus MD. MAINUDDIN KHAN and 11 ORS	ASSTT.S.G.I.	
	WITH			
20	WP(C)/6684/2015	THE UNION OF INDIA and 5 ORS Versus MRIDUL LAHON and 3 ORS	MR.S C KEYAL ASSTT.S.G.I.	
21	WP(C)/760/2016	ASSAM BOUGHT LEAF TEA MANUFACTURERS ASSOCIATION and ANR Versus THE UNION OF INDIA and 7 ORS	MR. K N CHOUDHURY MR. R R KAUSHIK MR. B D DEKA	GA, ASSAM (R-5) C.G.C. MR. S S ROY (R-1) SYED BURHANUR RAHMAN MR A W AMAN MR. N J GOGOI (SC, TEA BOARD) MR. B BORA (R-2,3&4) MR S A BARBHUYAN MR. P SAIKIA R-2,3,4,6 ASSTT.S.G.I.(R-1)
22	WA/62/2017 CAVT. NO. 322/2017	DR NEELUTPAL BORA Versus DR JOHN PATOWARY and 7 ORS	MR.A C BORBORA MRS.R BORBORA MR.N SAIKIA MR.M SMITH MS.M BORA	GA, ASSAM MR.A C BURAGOHAIN SC, APSC MR.H BURAGOHAIN FOR CAVEATOR
	WITH I.A.(Civil)/848/2017 in WA/62/2017	DR NEELUTPAL BORA Versus DR JOHN PATOWARY and 7 ORS	MR.A C BORBORA MRS.R BORBORA MR.N SAIKIA MR.M SMITH MS.M BORA	GA, ASSAM MR.A C BURAGOHAIN SC, APSC MR.H BURAGOHAIN FOR CAVEATOR
23	WA/348/2019	BHOOPANDRA SINGH Versus RAJ KUMAR PANDEY AND 3 ORS	MR. P K TIWARI MR. A R GOGOI	MR. M BISWAS
	WITH I.A.(Civil)/4170/2019 in WA/348/2019	BHOOPANDRA SINGH Versus RAJ KUMAR PANDEY	MR. P K TIWARI MR. A R GOGOI	
24	Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (r- 2) MR. K GOSWAMI, R-4 MR. B J MUKHERJEE SC, SEC. EDU.
25	I.A.(Civil)/53/2021 WA/193/2020 (D/O) in WA/193/2020	MUNMEE DEKA Versus THE STATE OF ASSAM AND ANR.	MS. R KALITA	
26	Cont.Cas(C)/182/2021	SMTI SUNITA TOMDEN AND 5 ORS Versus ARUN KUMAR AND 2 ORS	MR. T T TARA MR. A T TARA	MR. S ROY (R-3) MR. M H LASKAR (R-3) MR M HOSSAIN (R-3)
		HEARING		
27	WP(C)/1801/2018 B/O	ROMESH CHOWHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MS. A DAS (R3)
28	WA/195/2019 B/O	THE STATE OF ASSAM AND ANR Versus DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/3733/2019 in WA/195/2019	DR. AMALENDU NAG Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C

29	WITH WA/284/2017 CAVT. NO. 1383/2017	THE STATE OF ASSAM and ANR Versus DR. PROTIM SHARMA and ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR SC, U G C MR. S GOHAIN
30	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4933/2019	MISBAHAR SHEIKH @ MIJBAHAR ALI Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI MS S SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4949/2019	ANITA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. K BAISHYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4956/2019	KHALIL SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4959/2019	JASMAT ALI Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL	ASSTT.S.G.I.
5	WP(C)/4992/2019	BIDESHI DAS @ BIDASHI DAS @ BIDASHI RAJBONGSHI Versus THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
6	WP(C)/685/2020 B/O	NIZAM UDDIN Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/5481/2021	SMT. PRANITA GHOSH Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5485/2021	SHANKAR GHOSH @ SHIBSANKAR GHOSH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH A CHAKMA L CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/5487/2021	MUSSTT ROHIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5530/2021	KADBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/5535/2021	MD. MOHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/5540/2021	MALAHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR. S ALI MR. N GOGOI MR B ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5561/2021	AFAJ ALI @ AFAZ UDDIN Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/5571/2021	MUSTT BASIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/5572/2021	MANOHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR. S ALI MR. N GOGOI MR B ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/5573/2021	CHAN MIYA @ CHAND MIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/5581/2021	MUSTT FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
18	WP(C)/7514/2017 FIXED, WITH LCR 1 FILE	SUNIL CHANDRA SAHA Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/3217/2018 WITH LCR 1 FILE	OSMAN GONI @ OSMAN ALI SK Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/87/2019 WITH LCR 1 FILE	SUSHIL MANDAL Versus UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. S BANIK MR. M BISWAS MR. B J MUKHERJEE	SC, NRC MR. S. BANIK. ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/183/2019 WITH LCR 1 FILE	BAHARUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/9568/2019 WITH LCR 1 FILE	SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. T AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

23	WP(C)/1582/2021 WITH LCR 1 FILE	SAJEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/2421/2021 WITH LCR 1 FILE	AMESHA KHATUN @ AMICHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A AKBAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
25	PIL/13/2019	BIMAN CHANDRA LANGTHASA AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR	GA, ASSAM SC, NCHAC
26	PIL/38/2020	SARIM RONGPHAR AND 2 ORS. Versus UNION OF INDIA AND 14 ORS	MR. B BARUAH MS S HASNU	GA, ASSAM MR. B J TALUKDAR MR. B J TALUKDAR MR G BAISHYA (R-12) SC, AG MR R DHAR (R-2,3 7 TO 11) MR. P TALUKDAR MR. P TALUKDAR MR B GOGOI ASSTT.S.G.I. MR J CHUTIA (R-6 and 14) SC, K A A C SC, PWD
27	PIL/73/2020	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
28	PIL/20/2021	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. S MUNIR MR. S RANA	GA, ASSAM MR H K SARMA SC, J M B
	WITH I.A.(Civil)/1616/2021 in PIL/20/2021	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H K SARMA
HEARING				
29	WP(C)/1356/2017 FIXED, WITH LCR	JAHANARA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/391/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	
2	Cont.Cas(C)/392/2021	SMTI DIPALI DAIMARI Versus M S MANIVANNAN AND ANR	MR I HAQUE	
3	Cont.Cas(C)/397/2021	AZIAR RAHMAN Versus GYAN JYOTI DUTTA	MR. L R MAZUMDER MR. A Z AHMED	
4	Cont.Cas(C)/398/2021	DIBYENDU CHATTERJEE Versus RAKESH AGARWALA, IAS AND ANR	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
5	WP(C)/3973/2021 FIXED	PRATIVA DEKA AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. M DAS	ASSTT.S.G.I.
6	WP(C)/4437/2021 FIXED	BABUL CH KONWAR AND ANR Versus THE TIWA AUTONOMOUS COUNCIL AND ANR	MS. P BORAH MR. D CHUTIA	SC, TIWA AUTONOMOUS COUNCIL
7	WP(C)/4509/2021 FIXED	MANMALA MANDAL AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U SAIKIA MR. K SINGHA	GA, ASSAM
8	WP(C)/4638/2021 FIXED, WITH WP(C)/3046/2013 (D/O)	AL- JAMIATUL ISLAMIA MADINATUL ULUM MADRASA Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
9	WP(C)/5062/2021 FIXED	M/S BALAJI TRADE AGENCY Versus THE UNION OF INDIA AND 8 ORS	MS. N RAI MS S S ZIA	MR. B SARMA (SC, RAILWAYS) ASSTT.S.G.I. SC, CUSTOMS
10	WP(C)/5087/2021 FIXED	MORTOOZ ALI LASKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. D CHAKRABARTY	GA, ASSAM

11	WP(C)/5262/2021 FIXED	GEETANJALI TALUKDAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ISLAM	GA, ASSAM
	WITH			
12	WP(C)/1038/2021	HIRANYA PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. N ALAM MR K JAIN MR K JAIN	GA, ASSAM
13	WP(C)/5289/2021 FIXED	M/S NIRAJ - AVIJANTRIK (JV) Versus THE UNION OF INDIA AND 2 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, RAILWAY
14	WP(C)/5321/2021 FIXED	ARATI KONWAR Versus THE DEPUTY COMMISSIONER AND 4 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM
15	WP(C)/5338/2021 FIXED	M/S BEEKAY INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	GA, ASSAM
16	WP(C)/5463/2021 FIXED	PARTHA PROTIM BORA Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
17	WP(C)/5480/2021	JANE MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE SC, FINANCE	GA, ASSAM SC, REVENUE
18	WP(C)/5483/2021	BOGAI NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI	SC, REVENUE
19	WP(C)/5495/2021	JADU RAM SARKAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, REVENUE
20	WP(C)/5496/2021	EYUB DOIMARI Versus THE PRINCIPAL SECRETARY AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
21	WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
22	WP(C)/5537/2021	TASLIMA BIBI @ BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM SC, APDCL
23	WP(C)/5539/2021	SMTI. ANURADHA BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND SC, REVENUE	GA, ASSAM MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
24	WP(C)/5542/2021	SMT. BONTI GOSWAMI Versus UNION OF INDIA AND 2 ORS.	MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, RAILWAY
25	WP(C)/5549/2021	NAJIMUDDIN AHMED Versus THE PRINCIPAL SECRETARY, BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
26	WP(C)/5550/2021	AROON SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, REVENUE
27	WP(C)/5555/2021	MANORAMA RAI @ MANOROMA RAI Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
28	WP(C)/5560/2021	SABBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, PNRD GA, ASSAM
29	WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM

30	WP(C)/5579/2021	SUKUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TAHBILDAR MS S P CHETRY	SC, P H E
31	WP(C)/5583/2021	MD. EUSUF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	GA, ASSAM SC, APDCL
32	WP(C)/5584/2021	ABUL BASHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN	GA, ASSAM SC, APDCL
33	WP(C)/5585/2021	BHARATI BASUMATARY AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR P UPADHYAY MR. G K MEDHI MR A UPADHYAY	ASSTT.S.G.I.
34	WP(C)/5587/2021	SAJJAN KUMAR SHARMA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR MS. A JAIN	SC, GMC
35	WP(C)/5588/2021	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	ASSTT.S.G.I. SC, BSNL
36	WP(C)/5590/2021	SURESH KR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
37	WP(C)/5607/2021	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR J RAHMAN MR R ISLAM	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./220/2017 WITH O/N, LCR 5 FILES, P.B. 4 NOS.	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.P SARMAH MR.S SAIKIA	MS.M DAS(R- 5 to 11) MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAHR- 5 to 11 MS M DAS MS.M BARUAH(R- 5 to 11) PP, ASSAM
	WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
2	Mat.App./11/2019	SRI GOUR BIJOY GOSWAMI Versus SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	
3	Crl.A./161/2021	JITU DAS Versus THE STATE OF ASSAM AND ANR.	MR. S D PURKAYASTHA MR P KATAKI MR S P DAS	PP, ASSAM
4	Crl.A./163/2021	NATIONAL INVESTIGATION AGENCY (NIA) Versus RUTH CHUWANG		
ORDERS				
5	Crl.A./95/2017 WITH O/N, LCR 5 FILES, P.B. 2 NOS., Crl.A./145/2016 (D/O)	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	RETAINER COUNSEL(CBI)
6	Crl.A./166/2016	ABDUR RAHMAN @ JUMMA and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.R ALI MR.A ALAM	PP, ASSAM

7	CRL.A(J)/33/2018 WITH O/N, LCR 4 FILES	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
8	Mat.App./31/2019	SMTI. NAMRATA MEENA Versus SRI KUMAR GAURAV	MR. S SHARMA MR. S N ADHYAPAK MS N ISLAM	
9	CRL.A(J)/109/2019 WITH O/N, LCR 7 FILES, P.B. 2 NOS.	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
10	CrI.A./188/2019 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	AMZAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR. A KHAN MR. D BORA MS C. KALITA MS. R AHMED	MD. A. RASHID MR. M HUSSAIN PP, ASSAM
11	CrI.A./155/2020 WITH O/N	THE NATIONAL INVESTIGATION AGENCY. Versus SHRI TAPITU @ TAPI (A-13) and ANR	MR. D K DAS MR J A HASSAN, Sr. P.P., NIA.	
12	Mat.App./4/2021 WITH LCR	SMTI. MINATI HAZARIKA Versus SRI BIDYADHAR HAZARIKA	MR. P J SAIKIA MR. M R LASKAR MS D DUTTA	MR H GUPTA MS. R M SARMAH
13	I.A.(CrI.)/286/2021 WITH O/N, LCR 4 FILES in CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2833/2021	RAJPAL GAUTAM Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MRS. P GOSWAMI S R A NASER	PP, ASSAM
2	Bail Appln./2858/2021	NUR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
3	Bail Appln./2940/2021	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. J SINGH MR H AGARWAL	PP, ASSAM
4	Bail Appln./2941/2021	MD. MUKUT ALI Versus THE STATE OF ASSAM	MR. R N D SARMA MR A HUSSAIN	PP, ASSAM
MOTION				
5	Crl.Rev.P./222/2021 FIXED	KANDARPA NATH Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
6	Crl.Pet./569/2021 FIXED	LIPIBRAT NATH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
7	AB/2544/2021	HABEL UDDIN TALUKDAR @ ABELUDDIN Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA	PP, ASSAM
8	AB/3303/2021	KHAIRUL HUSSAIN Versus THE STATE OF ASSAM	MR. D SARMAH MR. S SAHARIA	PP, ASSAM
9	AB/3304/2021	RIASAT ALI CHOUDHURY Versus THE STATE OF ASSAM	MR. S P ROY MS S DAS MR M DEB	PP, ASSAM
10	AB/3336/2021	NITUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM

11	AB/3343/2021	PALASH SHARMA Versus THE STATE OF ASSAM	MR. R SALOI MR. P MEDHI MR S NANDI	PP, ASSAM
12	AB/3388/2021	SHERMAN ALI AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
13	AB/3389/2021	SHERMAN ALI AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
14	AB/3406/2021	MD. NASIB ALI @ BABU ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY	PP, ASSAM
15	AB/3437/2021	JITEN PEGU Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI MS A DAS	PP, ASSAM
16	AB/3456/2021	BHABADEV MAHANTA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR D TALUKDAR MR P CHOUDHURY MR R SARMA	PP, ASSAM
17	AB/3457/2021	SUBASH NATH Versus THE STATE OF ARUNACHAL PRADESH	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, A P
ADMISSION				
18	Crl.Pet./757/2018 FIXED	RAMPRAKASH BALMIKI Versus THE STATE OF ASSAM AND ANR.	MR. R K DUTTA MR. R D BHUYAN MS E B GOGOI	MR. R DE PP, ASSAM
19	W.P.(Crl.)/9/2021	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
WITH				
20	W.P.(Crl.)/10/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
WITH				
21	W.P.(Crl.)/11/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
WITH				
22	W.P.(Crl.)/12/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
BAIL HEARING (BA)				
23	Bail Appln./2383/2021 FIXED	SOLOMON KATHAR Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
WITH				
24	Bail Appln./2190/2021	DINESH RONGHANG Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
WITH				
25	Bail Appln./2198/2021	MONTU PHANGCHO Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM

26	WITH Bail Appln./2304/2021 FIXED	SOURAV BORO @ PAPU Versus THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
27	Bail Appln./2586/2021 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
28	Bail Appln./2685/2021 FIXED	NEKIBAR RAHMAN @ NAKUL Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
29	Bail Appln./2782/2021 FIXED	MOHENDRA DAS @ MAHENDRA DAS Versus THE STATE OF ASSAM	MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
30	Bail Appln./2808/2021 FIXED	MD. MIRANDAD RAHMAN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	PP, ASSAM
31	Bail Appln./2929/2021 FIXED	ABDUL QUAYYUM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

BAIL HEARING

32	AB/1398/2020 FIXED	LUKUS ALI AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
33	AB/2211/2020	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR MS L DAS MR M P DEKA	PP, ASSAM
34	AB/3258/2020	DIMPUR HOQUE @ ARIFUL HOQUE Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
35	AB/588/2021	ABDUL QAIYUM ANSARI Versus THE STATE OF ASSAM	MR. R P SINGH MR. B JHA	PP, ASSAM
36	AB/618/2021	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
37	AB/1080/2021	NAZIM UDDIN @ NAZIM MEMBER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
38	AB/1120/2021 FIXED	SABIR AHMED LASKAR @ SABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
39	AB/1144/2021	SMT. MADHABI DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
40	AB/1338/2021	BALENDRA KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
41	AB/1548/2021	MRINAL SARMAH Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI	PP, ASSAM
42	AB/1702/2021	ANOWAR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD	PP, ASSAM
43	WITH AB/1707/2021	TAJ UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
44	AB/1709/2021 FIXED	MD. MIFTAHUZ ZAMAN Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

45	AB/1789/2021 FIXED	BHASKAR KALINDI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
46	AB/1790/2021 FIXED	INDRAJEET KALITA Versus THE STATE OF ASSAM	MR. R SALOI MR. P MEDHI MR H AGARWAL MR S NANDI MR J SINGH	PP, ASSAM
47	AB/1791/2021	PANKAJ KUMAR KAKATI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	PP, ASSAM
48	AB/1842/2021	AZAD HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
49	AB/1882/2021	MAUSAM ALI PINARA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
50	AB/1971/2021 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	PP, ASSAM
51	AB/2003/2021	AMAL KUMAR DEY AND 3 ORS Versus THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM
52	AB/2131/2021 FIXED	RANJIT MORAN Versus THE STATE OF ASSAM	MR. A CHAMUAH MRS N. SINGHA	PP, ASSAM
53	AB/2215/2021 FIXED	PRITAM KR. DEKA Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
54	AB/2270/2021	DEVENDRA KUMAR SETHIA @ SRI DEVENDRA SETHIA Versus THE STATE OF ASSAM	MR. H L MAURYA	PP, ASSAM
55	AB/2277/2021 FIXED	TARU ALI @ MIYA AND ANR. Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
56	AB/2339/2021 FIXED	AJOY CHANDRA BHATTACHARYYA AND 4 ORS Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
57	AB/2340/2021 FIXED	AJOY CHANDRA BHATTACHARYYA AND 4 ORS Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
58	AB/2464/2021 FIXED	MIRJUL MIAH Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM
59	AB/2714/2021	PINKU PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
60	WITH AB/1987/2021	KARNA DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
61	AB/2765/2021	EUSUF ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
62	AB/2792/2021	DILIP NATH @ DILIP KR. NATH AND ANR. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
63	AB/2849/2021	AVISHEK CHOUDHARY Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM

ORDERS

64	I.A.(CrI.)/246/2021 WITH LCR 1 FILE, FIXED in CrI.Pet./247/2021 WITH CrI.Pet./247/2021	RANU BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR. SMT. RANU BAISHYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A PAUL MR. J PAUL MR. A PAUL	PP, ASSAM MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL PP, ASSAM
65	CrI.Pet./439/2021 WITH	BHASKAR JYOTI BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/390/2021	RUPA RANI BHUYAN Versus DHARMA KANTA MILI	MR S BORTHAKUR MR. D GOGOI	
2	Cont.Cas(C)/393/2021	ABDUL JALIL Versus PRITHWISH KUMAR CHAKI	MR. J LASKAR	
3	Cont.Cas(C)/400/2021	TARUN CHANDRA NATH Versus DHARMAKANTA MILI	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	
4	WP(C)/4654/2021	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. GA, ASSAM SC, AG
5	WP(C)/4678/2021	NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4828/2021	M/S ROCKLAND MEDIA AND COMMUNICATION PVT. LTD. Versus UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
7	WP(C)/5119/2021	DR. PARAMITA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU
8	WP(C)/5486/2021	NURUZ ZAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU
9	WP(C)/5489/2021	SHAFIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. I ISLAM	SC, ELEM. EDU GA, ASSAM

10	WP(C)/5494/2021	HIREN NAYAK Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5505/2021	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
12	WP(C)/5507/2021	GOPAL KONWAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5525/2021	SHAJAMAL BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
14	WP(C)/5526/2021	USUF ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM GA, ASSAM
15	WP(C)/5527/2021	RANJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, PWD ROAD
16	WP(C)/5528/2021	AKLAS UDDIN MAZARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	SC, HIGHER EDU
17	WP(C)/5536/2021	KAMRUP COKE INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
18	WP(C)/5544/2021	SUDIPTA SWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM
19	WP(C)/5551/2021	AMRIT NAYAN BARUAH Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, G U
20	WP(C)/5552/2021	JAGATI COKE PVT LTD Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
21	WP(C)/5569/2021	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-I) Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
22	WP(C)/5570/2021	M/S. R. D. POLYPLAST PVT. LTD. (UNIT-II), Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
23	WP(C)/5578/2021	RATNA SUKLABAIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, EDU
24	WP(C)/5592/2021	JAHANUR ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR M RANA S I AKAND MR. M A MONDAL	SC, SEC. EDU.
25	WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE

ORDER (STAY VACATING)

26	I.A.(Civil)/1523/2021 in WP(C)/1846/2021	LEENA SAIKIA Versus SANHITA SARMAH AND 5 ORS.	MR. A BARUA MR. P P DUTTA MR T GOGOI	SC, HIGHER EDU MS A DEVI MR. H BURAGOHAIN
	WITH WP(C)/1846/2021	SANHITA SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAIN MS A DEVI MR. R SINGH	SC, HIGHER EDU MR. P P DUTTA (R-5) MR. A BORUA (R-5) MR T GOGOI (R-5)
27	I.A.(Civil)/1555/2021 in WP(C)/1345/2021	ABDUR RASHID SK. AND ANR. Versus SHAHIDUR ISLAM AND 6 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MR. P K DEKA MR. I H LASKAR
	WITH WP(C)/1345/2021	SAHIDUR ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU MR M H AHMED GA, ASSAM MR A HAI SC, SSA
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
28	I.A.(Civil)/1393/2021 in WP(C)/1202/2020	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA	GA, ASSAM
	WITH WP(C)/1202/2020	MOSTAQUE MD. MORSHEDUR HASSAN Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU MR. S Mukhtar(R3 AND R4)
<u>ADMISSION</u>				
29	WP(C)/6406/2018	SARALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MRS P RAI MR H BEZBARUA MR. U CHOUDHURY MR. U SARMA MS. P K DEVI MR B KOCH MR H J SAIKIA MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG MR. G. PEGU, GA MR. R K TALUKDAR (R-4)
	WITH I.A.(Civil)/2882/2019 in WP(C)/6406/2018	SARALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, SEC. EDU. SC, AG MR. R. MAZUMDAR (SC EDUCATION DEPTT)
30	WP(C)/1933/2020	RAJEEB SHARMA TAMULY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
31	WP(C)/2654/2020	GUDU KARMAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, ELEM. EDU MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC, FINANCE
	WITH WP(C)/6751/2019	PUTULI KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, ELEM. EDU MR. A GANGULY MR. A DUTTA MR. A DHANUKA SC, FINANCE
33	WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
34	WP(C)/826/2021	JOYA MISRA Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, SEC. EDU. DR. B AHMED GA, ASSAM MR E AHMED MR. R A CHOUDHURY

35	WP(C)/1348/2021	MONJUMONI DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN
36	WP(C)/1752/2021	ANJAN MILI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6)
WITH				
37	WP(C)/1656/2021	PRABITA KULI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
WITH				
38	WP(C)/1657/2021	JAYMATI CHARAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU
ORDERS				
39	CRP/104/2019 CAVT. NO.0582/2019	PANKAJ KR. NATH Versus PAPARI DEVI	MR. M J BARUAH MS B MAJUMDER	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK FOR CAVEATOR
40	Cont.Cas(C)/251/2020	PRANJIT BUJAR BARUAH AND 5 ORS. Versus PHANIDHAR JIDUNG	MR S CHOUDHURY MR E SHITIRI	MR. D SAIKIA MR S M T CHISTIE
41	Cont.Cas(C)/50/2021	KUSUM KALITA Versus AMAR JYOTI BARMAN, ACS	MR P KATAKI MRS R BEGUM MS. M DEVI	
HEARING				
42	WP(C)/5779/2016	DR. JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MS.R KAKATI MS.A DEKA	MSN KALITAR- 4and5 MR.H J TAMULI(R- 4&5) MR.A R SARMA(R- 4&5) SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/395/2021	RUPAK KUMAR ROY Versus BIRENDRA CH PHUKAN, IAS AND 2 ORS)	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. A ROY	
2	Cont.Cas(C)/399/2021	DR. D KOTESWARA RAJU Versus PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
3	WP(C)/4853/2021 FIXED	CONTSTABLE (GD) FORCE NO.861241361, ATUL CHANDRA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
4	WP(C)/5479/2021	AMARJIT KAPUR AND ANR Versus ALLAHABAD BANK AND 2 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
5	WP(C)/5482/2021	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	GA, ASSAM
6	WP(C)/5493/2021	BHABEN SONOWAL Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
7	WP(C)/5502/2021	SAMSHAD BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MS M DEKA	GA, ASSAM SC, AG
8	WP(C)/5529/2021	ANUPAM KUMAR NATH Versus THE GAUHATI HIGH COURT AND 2 ORS	MR. D C C PHUKAN MR. M CHIRING T KAKATI	GA, ASSAM SC, GHC
9	WP(C)/5532/2021	SANJOY DEY Versus THE ASSAM POWER DISTRIBUTION CO LTD AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, APDCL
10	WP(C)/5533/2021	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD

11	WP(C)/5543/2021	BENU BALA Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/5547/2021	DEVI MAYA LAMA Versus THE STATE OF ASSAM AND 4 ORS	MS A DAS MS A BORAH MS. J GHOSH A CHAKMA	GA, ASSAM SC, AG SC, FOREST
13	WP(C)/5548/2021	SATISH KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
14	WP(C)/5553/2021	KAWLRENGPUII KAWLNI @ KAWLRENGPUII Versus THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY	GA, ASSAM SC, AG
15	WP(C)/5557/2021	BIJEN RONGPI Versus THE STATE OF ASSAM AND 4 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
16	WP(C)/5577/2021	TOLLOTTOMA BRAHMA Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS A BORAH MS. J GHOSH MS. J GHOSH A CHAKMA	ASSTT.S.G.I.
17	WP(C)/5582/2021	MINUARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD
<u>ADMISSION</u>				
18	WP(C)/4267/2020	KAMAKHYA DAS AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA	SC, ACCOUNTANT GENERAL GA, ASSAM
19	WP(C)/5259/2020	KISHORE KUMAR DAS Versus THE UNION BANK OF INDIA AND 2 ORS	MR. R P SARMAH MR. P N SHARMA MR. D DOLEY MS N DAIMARI MS S P CHETRY	SC. U.B.I.
20	WP(C)/5394/2020	NATIONAL CONFEDERATION OF OFFICERS ASSOCIATIONS Versus THE UNION OF INDIA AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C K S BARUAH ASSTT.S.G.I.
21	WP(C)/5513/2020	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S MITRA MR A SARMA	GA, ASSAM SC, APDCL
WITH				
22	WP(C)/6129/2019	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S MITRA MS. M DEY	GA, ASSAM SC, APDCL
23	WP(C)/5584/2020	PREMA KT TAYE Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY MS. S CHUTIA	SC, WPT AND BC SC, FINANCE
24	WP(C)/5635/2020	SUMADHAR GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MS. S CHUTIA	GA, ASSAM MR. N J GOGOI SC, A S A M B SC, FINANCE
25	WP(C)/5648/2020	ASHIQUE UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MR. K B JOTDER	GA, ASSAM SC, TRANSPORT SC, FINANCE SC, BTC
<u>ORDERS</u>				
26	CRP/185/2015 BY SLIP	KISHORE KAMAL BEZBORUAH Versus MANASH KAMAL BEZBORUAH and 13 ORS	MR.K GOSWAMI MR.B D DEKA MS.D DAS	MR. S S S RAHMAN (R1) SYED BURHANUR RAHMAN (R1) MR A W AMAN (R1)
WITH				
	I.A.(Civil)/4087/2019 in CRP/185/2015	MANASH KAMAL BEZBORUAH Versus KISHORE KAMAL BEZBORUAH	MR. S B RAHMAN	MR. K GOSWAMI MS D DAS

27 Review.Pet./99/2020
RSA 172/2009(D/O), FIXED

NASIMA SULTANA AND 5 ORS.
Versus
MD. MAKBUL HUSSAIN AND 4 ORS.

MR. P K ROYCHOUDHURY MR. J LASKAR
MR. S U AHMED MR F Z MAZUMDER
MR A HAWARI

WITH

I.A.(Civil)/1822/2020
in Review.Pet./99/2020

NASIMA SULTANA
Versus
MD. MAKBUL HUSSAIN AND 4 ORS.

MR. P K ROYCHOUDHURY MR. J LASKAR
MR. S U AHMED MR F Z MAZUMDER
MR A HAWARI

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2797/2021	MD. SAHIDUL ISLAM @ ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MR A ISLAM	PP, ASSAM
2	Bail Appln./2798/2021	SOFIQU L ISLAM Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS MR. M R BHARALI	PP, ASSAM
3	Bail Appln./2810/2021	MD ABDUL SATTAR Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
4	Bail Appln./2815/2021	JAYNAL ABEDIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS A CHAKMA	PP, ASSAM
5	Bail Appln./2831/2021	ABDUL MAJID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
6	Bail Appln./2852/2021	MANAB JYOTI KALITA Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
7	Bail Appln./2882/2021	SASANKA SAIKIA Versus THE STATE OF ASSAM	MR. P DEKA MR R HOQUE MR A DAS	PP, ASSAM
8	Bail Appln./2933/2021	REALM PHANGCHO Versus THE STATE OF ASSAM	MR. P K DAS MS. A SINGHA	PP, ASSAM
9	Bail Appln./2934/2021	SUHEL BUIYA @ SUHEL AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	Bail Appln./2939/2021	NIMAI SINGH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM

MOTION

11	AB/3257/2021	AINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MRS. M A OZAH	PP, ASSAM
12	AB/3326/2021	NURUL HAQUE MD FARHAD Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
13	AB/3332/2021	NAZRUL ISLAM @ NAZRUL AKOND Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
14	AB/3349/2021	VIJAY KUMAR NANDA Versus THE STATE OF ASSAM	MR. S C BISWAS MR Z KAMAR L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
15	AB/3353/2021	BAKKES ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
16	AB/3376/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED U U KHAN	PP, ASSAM
17	AB/3381/2021	GOBIN BASUMATARY @ NAROD BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
18	AB/3382/2021	SURUT ZAMAL HUSSAIN @ SURUZ ZAMAL Versus THE STATE OF ASSAM AND ANR	MR. N HOSSAIN	PP, ASSAM
19	AB/3439/2021	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
<u>ADMISSION</u>				
20	CrI.Pet./1247/2018 WITH LCR 1 FILE, FIXED	RAKESH G. MOMIN Versus THE STATE OF ASSAM AND ANR	MR. U HAZARIKA MRS R DEKA MS. T SOM MR H DAS	MR. B D DEKA (OP2) MR. M DAS (OP2) N CHAUDHURY (OP2) PP, ASSAM
21	CrI.A./170/2021	BIPIN RAI @ RAY Versus THE STATE OF ASSAM	MRS J D KHAUND MS B PAUL	PP, ASSAM
	WITH I.A.(CrI.)/431/2021 in CrI.A./170/2021	BIPIN RAI @ RAY Versus THE STATE OF ASSAM	MRS J D KHAUND MS B PAUL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1747/2021 SCANNED COPY OF CASE DIARY, FIXED	SAIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM
23	Bail Appln./1880/2021 FIXED	ABDUL JALLIL Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
24	Bail Appln./2144/2021 FIXED	MD. IMRAN ALI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
25	Bail Appln./2188/2021 SCANNED COPY OF CASE DIARY, FIXED	JAY SHANKAR RAY Versus THE UNION OF INDIA	MR S BORTHAKUR MR H P NEPAL	SC, NCB
26	Bail Appln./2201/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. RAMIJUDDIN Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
27	Bail Appln./2340/2021 FIXED	BASANTA BURAGOHAIN Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
28	Bail Appln./2466/2021 FIXED	RATAN BARMAN AND 3 ORS Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM

29	Bail Appln./2511/2021 FIXED	BHUVAN GHOSH Versus THE STATE OF ASSAM	MR. A K DUTTA	PP, ASSAM
30	Bail Appln./2514/2021 FIXED	SAJAL MITRA Versus THE STATE OF ASSAM	MR. A K DUTTA	PP, ASSAM
31	Bail Appln./2549/2021 FIXED	ABDUL MOTALEB Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM
32	Bail Appln./2569/2021 FIXED	RAHUL DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
33	Bail Appln./2570/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
34	Bail Appln./2571/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. SAJAD HUSSAIN @ SAJAD HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
35	Bail Appln./2574/2021 SCANNED COPY OF CASE DIARY, FIXED	GOBINDA THAPA Versus THE STATE OF ASSAM	MS. S KHANIKAR MS H TERANGPI	PP, ASSAM
36	Bail Appln./2576/2021 SCANNED COPY OF CASE DIARY, FIXED	BINOD BASUMATARY Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
37	Bail Appln./2580/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. FAKRUL ISLAM @ FAKHRUL ILSAM Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
38	Bail Appln./2581/2021 FIXED	RAUNAK PRATIM MAZUMDER @ TEAM Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
39	Bail Appln./2659/2021 FIXED	ARUN YADAV AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
40	Bail Appln./2691/2021	MD. SAHID RAHMAN @ PUTU Versus THE STATE OF ASSAM	MR. D BORA MR H ZAMAN	PP, ASSAM
41	Bail Appln./2742/2021 FIXED	MOHANSING TERON @ MONSING TERON Versus THE STATE OF ASSAM	MR A A DEWAN MR S DAS	PP, ASSAM
42	Bail Appln./2838/2021 FIXED	MD. NOOR HUSSAIN Versus THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
43	AB/3406/2020 FIXED	HUMAYUN KABIR AND 3 ORS Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
44	AB/931/2021 FIXED	WASIF CHAUDHURY Versus THE STATE OF ASSAM	MR D TALUKDAR MS M CHANGMAI MR. K M HASSAN MS M Z SHAMIM	PP, ASSAM
	WITH I.A.(CrI.)/217/2021 in AB/931/2021	GULNEHAR AHMED Versus WASIF CHAUDHURY AND ANR.	MR. N BARMAN MS H AHMED MS P RABHA	PP, ASSAM
45	AB/1372/2021 FIXED	JOYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
46	AB/2161/2021 FIXED	AKTARUL ISLAM HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
47	AB/2366/2021 FIXED	KOIJAM JITEN SINGH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

48	AB/2381/2021 FIXED	AZIZUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
49	AB/2564/2021 FIXED	JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM
50	AB/2577/2021 FIXED	MUKSEDUR RAHMAN @ MAKSED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
51	AB/2638/2021 FIXED	SHIBESH CHANDRA RAY @ SIBASH RAY (MANTU) Versus THE STATE OF ASSAM	MR. P A AHMED MS. INDRANEE SARMA	PP, ASSAM
52	AB/2639/2021 FIXED	AMZAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A CHOUDHURY	PP, ASSAM
53	AB/2658/2021 FIXED	NANTU CHOWDHURY @ NANTU CHAUDHURY Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
54	AB/2786/2021 FIXED	BOLINDRA DEORI AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
55	AB/2788/2021 FIXED	DEWAN HASANUR ZAMAN @ HASANUR DEWAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
56	AB/2918/2021 FIXED	NASHADUL ISLAM Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
57	AB/2920/2021 WITH CASE DIARY, FIXED	MAHABIR JAIN SHYAMSUKHA @ SHRI MAHAVIR SHAM SUKHA Versus THE STATE OF ASSAM	MR. S K JAIN MR. A KABRA	PP, ASSAM
58	AB/2930/2021 FIXED	TUTUMONI KONWAR Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA	PP, ASSAM
59	AB/2979/2021 FIXED	RITA BORO @ NELAMOTI BORO Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
60	AB/3050/2021 FIXED	PRANAB DEKA Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
61	AB/3117/2021 FIXED	ALAL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
62	AB/3198/2021 FIXED	UBAYDULLAH AHMED LASHKAR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
ORDERS				
63	I.A.(CrI.)/73/2020 WITH LCR 3 FILES, FIXED in CrI.A./380/2019 WITH CrI.A./380/2019	SRI ASHOK BHADURI ASHRAMIK Versus THE STATE OF ASSAM AND ANR SRI ASHOK BHADURI ASHRAMIK Versus THE STATE OF ASSAM AND ANR	MS B GOGOI MRS. B GOGOI	PP, ASSAM PP, ASSAM
64	I.A.(CrI.)/255/2020 AB 744/2020(D/O), WITH LCR, FIXED in AB/774/2020	MALAYA GHOSH Versus BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH(PETITIONER IN PERSON)	MR. S C BISWAS (R1) MR Z KAMAR MR. P KATAKI MR. P S BISWAS (R1) PP, ASSAM (R2)

65	CrI.L.P./9/2021 WITH OFFICE NOTE, FIXED in CrI.A./2591/2021 WITH CrI.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MR. P P DUTTA MR. A BORUA MR B S DEKA	
66	CrI.Rev.P./223/2021 FIXED	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. P P DUTTA MR. D GOSWAMI R RAHMAN MS. R BHATTACHARYYA	PP, ASSAM
67	I.A.(CrI.)/270/2021 WITH LCR 3 FILES, FIXED in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	MR. A T SARKAR (R-2) PP, ASSAM
68	I.A.(CrI.)/320/2021 WITH LCR 4 FILES, FIXED in CrI.A./104/2018 WITH CrI.A./104/2018	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR. ABDUL RAFIQUE @ KALU Versus THE STATE OF ASSAM AND ANR. MD ABDUL RAFIQUE @ KALU Versus STATE OF ASSAM AND ANR	MR. A LAL MR H R A CHOUDHURY MR. A AHMED MR H R A CHOUDHURY MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. A AHMED MR. R THADANI	PP, ASSAM PP, ASSAM
HEARING				
69	I.A.(CrI.)/319/2017 WITH LCR 3 FILES, FIXED in CrI.A./160/2017 WITH CrI.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. M BISWAS MS.H DAS MR A TALUKDAR MR. I H BARBHUIYA MR. M BISWAS MR T THAKURIA MS.H DAS MR A TALUKDAR	MR. S C KEYAL, SC, CUSTOMS DEPARTMENT
70	CrI.Pet./1123/2018 FIXED	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
71	Tr.P.(CrI.)/26/2019 FIXED	TOFIKUR RAHMAN BORAH AND 7 ORS. Versus HANNA YESMIN SHAIOD	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH
72	CrI.A./141/2020 WITH LCR 3 FILES AND PB 1 FIXED, WITH	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
73	CrI.A./12619/2019 (Filing Number) WITH I.A.(CrI.)/87/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MS M D MEDHI MR. B C DAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5881/2015 FIXED	DIGANTA BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. D NATH MR. P K BORDOLOI	GA, ASSAM MR.Y DOLAY SC, J M B
2	WP(C)/509/2020	SURJY BHANU NESSA @ SURJAY BHANU Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM
3	WP(C)/548/2020	RATUL DUTTA AND 71 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM
4	WP(C)/551/2020	M/S WIPRO LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	MR. S C KEYAL GA, ASSAM MS. A VERMA, SC, NRC (R-2) MR. D NATH, ADDL SR GA, ASSAM (R-1,3)
5	WP(C)/961/2020	FOURRTS (INDIA) LABS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY	GA, ASSAM MD. M H CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY
6	WP(C)/1014/2020 FIXED	LENIN HUSSAIN Versus MAHMUD AL HASAN AND 5 ORS.	MS. D MUSAHARY MR D KALITA	GA, ASSAM MR. S U AHMED (R1) MR. ATIULLAH HAWARI (R1)
7	WP(C)/1457/2020	MOSTAFA HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S H RAHMAN MR. D A KAIYUM	GA, ASSAM SC, PWD
8	WP(C)/1572/2020	MANASH JYOTI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT.

9	WP(C)/2667/2020	MAHIPAL YADAV Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
10	WP(C)/2996/2020 FIXED	RANJAN KR. ROY AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE GA, ASSAM
11	WP(C)/3931/2020 FIXED	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
12	WP(C)/4144/2020	GEETA DEVI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE SC, APDCL
13	WP(C)/5120/2020 FIXED	AMBI BARMAN Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. D KONWAR	SC, APDCL
14	WP(C)/21/2021 FIXED	ANAMIKA TAMULI Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK MR. D J DAS	SC, SOIL CONSERVATION DEPTT.
15	WP(C)/338/2021 FIXED	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MS B HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/224/2021 in WP(C)/338/2021	RANJIT GOGOI Versus STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR H RAHMAN MS B HAZARIKA	GA, ASSAM
16	WP(C)/484/2021 FIXED	DIPAN SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DEORI MS. SOMILA	GA, ASSAM MR. S KAKATI (r-3) MR P DAS (r-3)
17	WP(C)/838/2021 FIXED	TARUN BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	SC, HEALTH
	WITH			
18	WP(C)/2003/2017	BHIM PRASAD SARMA and 8 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM
	WITH			
19	WP(C)/2005/2017	RATUL SHARMA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY MR.P K R CHOUDHURY	GA, ASSAM MR.D UPAMANYASC, Health deptt.
	WITH			
20	WP(C)/2384/2017	DIPU DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K ROYCHOUDHURY MR R DHAR MR N N UPADHYAYA MR. A K AZAD MR A U AHMED MS. H SARMA MR. B B KAKATI MRS.S UPADHYAY	MR.D P BORAH SC, HEALTH
21	WP(C)/1619/2021 FIXED	DEBAJIT CHAKRAVARTY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR P BANERJEE MS A DAS L CHOUDHURY	SC, HEALTH AND F W

22	WP(C)/3086/2021 FIXED	GS 178288 M OVERSEER DHARMENDRA RAM AND 3 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI ASSTT.S.G.I.
23	WP(C)/3639/2021 FIXED	MD TAUSIF ALI AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	ASSTT.S.G.I.
24	WP(C)/3668/2021 FIXED	NITYANANDA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	SC, AG MR. K K BHATTACHARYYA (GA ASSAM, R-2) MR P NAYAK (SC, GENERAL ADMINISTRATION DEPT., R-1) SC, REVENUE
25	WP(C)/3674/2021 FIXED	RAJDEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A U CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, AGRI. DEPARTMENT
26	WP(C)/3683/2021 FIXED	SRI RABIN KALITA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE	SC, IRRIGATION
27	WP(C)/3684/2021 FIXED	SANJOY KR BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
28	WP(C)/3685/2021 FIXED	SANTA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	SC, PWD ROAD GA, ASSAM SC, FINANCE SC. AG ASSAM SC, BTC
29	WP(C)/3686/2021 FIXED	ANIL KUMAR MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, AG SC, FOREST SC, K A A C SC, FINANCE
30	WP(C)/3741/2021 FIXED	SUBHASHINI NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER M J ABEDIN	SC, AG SC, IWT
31	WP(C)/4008/2021 FIXED	DR. SURESH DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M KASHYAP MR D KALITA MR. D J DAS MS A BHUYAN	SC, HEALTH SC, FINANCE
	WITH			
32	WP(C)/7707/2018	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. B C DAS MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
	WITH			
33	WP(C)/509/2019	JATIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
	WITH			
34	WP(C)/3109/2019	MAHESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
35	WP(C)/4508/2021 FIXED	DR. MIRSALIM ULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
		ORDERS		
36	WP(C)/4758/2014	MAMTAZ AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	MR.B K SARMA SC, SOCIAL WELFARE
37	WP(C)/4985/2016	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR A GONI MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	MR.R K BORAH(SC,FOREST)

38	WP(C)/3904/2018 FIXED	HARKA BAHADUR DORJEE Versus UNION OF INDIA AND 4 ORS.	MRS. S. BORA MS. N. CHAKRABORTY	MS. B. SARMA (R-1 TO 4) ASSTT.S.G.I.
39	Cont.Cas(C)/492/2019	JAMAL AHMED BARBHUIYA Versus ABDUL RAUF AND ORS.	MR. S ROY MR. M H LASKAR	MR. M NATH MR G BAISHYA MR. A ROY MR. A BHATTACHARJEE MD. A HASSAN MS. B BORA
40	Cont.Cas(C)/30/2020	PRANATI KAKATI Versus KUMAR SANJAY KRISHNA, I.A.S. AND 2 ORS.	MR. S K DAS MR D BARMAN	MR. D NATH ADDL. SR. GA, ASSAM
41	Cont.Cas(C)/120/2020 WITH WP(C)/39/2019 (D/O)	SRI PRAFULLA SAIKIA @ PRAFULLA KR. SAIKIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	
	WITH I.A.(Civil)/3062/2019 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION AND ANR Versus ASHOK KR. DEY	MR. JYOTIRMOY ROY MR. S SARMA	MR R DAS
	WITH I.A.(Civil)/1080/2020 in Cont.Cas(C)/120/2020	THE ASSAM STATE TRANSPORT CORPORATION Versus ASHOK KR. DEY	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	MR. R C DAS
42	Cont.Cas(C)/88/2020	SAMIR ROY Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
43	Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
44	Cont.Cas(C)/99/2020	SRI PUNESWAR CHETIA Versus SRI ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MR D DAS MR H M R HOQUE SC, A S T C
45	Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
46	Cont.Cas(C)/101/2020	PRAKASH SAIKIA Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
47	Cont.Cas(C)/106/2020	USHA RANI DEVI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE

48	WITH Cont.Cas(C)/107/2020	TIKESWAR DEORI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
49	WP(C)/1208/2020	MOHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	GA, ASSAM MR. R SARMA (R-5) MR N BORO (R-5) SC, FINANCE
50	WP(C)/2058/2020	AMI DEB AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2) MR. R K TALUKDAR (R-2) SC, GAD, ASSAM SC, FINANCE
51	WP(C)/2166/2020	NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
52	WP(C)/2641/2020	YACHULU MAGH Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
53	Cont.Cas(C)/245/2021 FIXED	BHANU PRIYA CHETIA Versus N RAJATHANDAN, IPS	MR R DHAR MRS. R RONGMEI	
54	I.A.(Civil)/1441/2021 FIXED in WP(C)/5309/2020 WITH WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
		PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MR. A BORO	GA, ASSAM
55	I.A.(Civil)/1461/2021 in WP(C)/3119/2020 WITH WP(C)/3119/2020 WITH I.A.(Civil)/1463/2021 in WP(C)/3119/2020	BIPUL DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
		BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
		SISTI RAM DEKA Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
56	I.A.(Civil)/1599/2021 in WP(C)/152/2020 WITH WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE
		SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
57	I.A.(Civil)/1691/2021 FIXED in WP(C)/4662/2021	MD. GIAS UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	SC, PNRD

	WITH WP(C)/4662/2021	MD. GIAS UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	Mr M U Ahmed MR F HAQUE	SC, PNRD GA, ASSAM
58	WP(C)/3845/2021 FIXED	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, GHC
	WITH I.A.(Civil)/1618/2021 in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
59	WP(C)/4762/2021 FIXED	RAKESH MEDHI Versus THE STATE OF ASSAM AND 8 ORS.	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	SC, HEALTH
	WITH I.A.(Civil)/1547/2021 in WP(C)/4762/2021	RAKESH MEDHI Versus THE STATE OF ASSAM AND 9 ORS.	MR R CHAKRAVORTY	SC, HEALTH
60	WP(C)/5130/2021	PHANINDRA JIDUNG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	SC, SEC. EDU.
HEARING				
61	WP(C)/3191/2021 FIXED	MRIDUL DUTTA Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MS J RAJKUMARI	MR. R M DAS (R-6) MS. A BEGUM (R-6) ASSTT.S.G.I.
STAY MATTERS				
62	I.A.(Civil)/3695/2019 FIXED in WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 87 ORS.	MR. A K PURKAYASTHA	GA, ASSAM SC, BTC SC, REVENUE SC, DLR
	WITH WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 97 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	GA, ASSAM SC, BTC SC, REVENUE
63	WP(C)/4453/2019 FIXED	AJIT SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
64	WITH WP(C)/4436/2019	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
65	WITH WP(C)/4454/2019	THOKCHOM MADAN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 15

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/389/2021	RAJIV KUMAR SARAF @ RAJIV SARRAF Versus JASAWANT KATAKI	MR. B K JAIN MR. A LAHKAR	
ADMISSION				
2	Crl.Rev.P./464/2018 WITH LCR 2 FILES	JIAUR RAHMAN @ JAIBUR RAHMAN Versus HAZERA KHATUN	MR A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	MS. M BARMAN MS. D GHOSH MR. M ISLAM
3	Crl.Rev.P./154/2019	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
4	Crl.Rev.P./376/2019 WITH LCR 1 FILE	RABIN DEKA Versus SMTI MALAYA DAS	K U AHMED MR. M HOSSAIN	MR. U B SARMA MR. R PATOWARY
5	Crl.Rev.P./388/2019 WITH LCR 1 FILE	MUKLESHUR RAHMAN Versus MUSTT. NARJIDA HASAN AND ANR.	MR A SHARMA	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE PP, ASSAM (R2)
6	MACApp./397/2019	SRIMATI ROHITI NEOG AND 3 ORS. Versus SRI RAJIB BORAH AND 2 ORS.	MR. K K DUTTA DR. U BARUAH	
7	MACApp./25/2020	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. SAFINA BEGUM AND 2 ORS.	MS B CHAUDHURY MS B CHAUDHURY MR SISHIR DUTTA MS. M CHOUDHURY	MS. M BORA
	WITH I.A.(Civil)/259/2020 in MACApp./25/2020	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. SAFINA BEGUM AND 2 ORS.	MS S MOCHAHARI MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY	

8	Crl.Rev.P./40/2020	BAHARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR. M K ALI	MR. A R SHOME MR A J GHOSH MR A J GHOSH MR. S CHAUHAN PP, ASSAM
9	MACApp./96/2021	SAMSUL HOQUE Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	
10	MACApp./156/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. HALIMA BEGUM LASKAR AND 6 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR S DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/1223/2021 in MACApp./156/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. HALIMA BEGUM LASKAR AND 6 ORS. E	MR SISHIR DUTTA MS M BORCHETIYA MR S DUTTA MR. SIDHANT DUTTA	
11	MACApp./159/2021	PRANAB KR. DAS Versus JAYANTA BARUA AND 2 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
		ORDERS		
12	MC/322/2015 IN MAC.APP. SL.NO. 190153 in MC/3016/2013	MADHU BISWAS and ANR. Versus NOOR ISLAM KHAN and 5 ORS.	MR.N BHATRA MRG JALAN	MS.N MODI MS.M CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.S DUTTA MS.M SAIKIA MR.C SHARMA MS.P BORSAIKIA MS.A GOGOI
	WITH MC/323/2015	MADHU BISWAS and ANR. Versus NOOR ISLAM KHAN and 5 ORS.	MR.N BHATRA MRG JALAN	MS.N MODI MS.M CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.S DUTTA MS.M SAIKIA MR.C SHARMA MS.P BORSAIKIA MS.A GOGOI
13	I.A./382/2015 MC ___/2015(STAY) in MACApp./249708/2015	NATIONAL INSURANCE CO. LTD. Versus MRS. ROKIA BEGUM and 7 ORS,	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MS.N MODI(R-11) MR.I A TALUKDAR(R- 1&8) MR.F K R AHMED(R-10) MR.M K HUSSAIN(R-10) MS.S Y AHMEDR-10 MR.S DUTTA(R-11) MR.SIDHANT DUTTA(R-11)
	WITH MACApp./249708/2015 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MRS ROKIA BEGUM and 10 ORS		
14	I.A./1208/2016 in MACApp./262819/2015	MD. SURJAT ALI Versus SAMESWAR BARMAN and 2 ORS,	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS MR.N D SARMA	
	WITH MACApp./262819/2015 (Filing Number)	MD SURJAT ALI Versus SAMESWAR BARMAN and 2 ORS		
15	I.A.(Civil)/1401/2016 I.A.(C)___/2016(STAY) in MACApp./278374/2016	SHRIRAM GENERAL INSURANCE CO. LTD., Versus SMTI NAMITA KALINDI and 2 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. R K JAIN MR.P SUNDI(R-1) MR.T C KHETRI(R-1)

	WITH MACApp./278374/2016 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI NAMITA KALINDI and 2 ORS		
16	MACApp./31/2019 CAVT. NO.1352/2018 WITH LCR	NATIONAL INSURANCE CO. LTD Versus ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	WITH CO/7/2019 in MACApp./31/2019	SRI BAKUL CHETIA Versus NATIONAL INSURANCE CO. LTD AND 4 ORS	MR. B BARUAH MR. P GOGOI	MR. A J SAIKIA
	WITH I.A.(Civil)/135/2019 in MACApp./31/2019	NATIONAL INSURANCE CO. LTD Versus SHRI BAKUL CHETIA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. B BARUAH MR. P GOGOI MR B ACHARYYA MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY
	WITH I.A.(Civil)/1234/2020 in MACApp./31/2019	ON THE DEATH OF BAKUL CHETIAH HIS LEGAL HEIRS Versus NATIONAL INS. CO. LTD.	MR. B BARUAH	MR. A J SAIKIA
	WITH I.A.(Civil)/1839/2020 in MACApp./31/2019	NATIONAL INSURANCE CO. LTD Versus ON THE DEATH OF BAKUL CHETIA HIS LEGAL HEIRS AND 4 ORS.	MR. A J SAIKIA	MR. P GOGOI
17	MACApp./449/2019 WITH LCR, B/O	NAJRUL HUSSAIN AND ANR Versus UNITED INDIA INSURANCE COMPANY LTD. AND ANR	MR K BHUYAN MR N ISLAM	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA
18	I.A.(Civil)/813/2019 I.A.(C)___/2019(STAY) in MACApp./259/2019	ORIENTAL INSURANCE COMPANY LTD. Versus SUBHAM JYOTI KALITA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA	MR H DAS MR H DAS MR. D GOGOI MR. R BARTHAKUR
	WITH MACApp./259/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SUBHAM JYOTI KALITA AND 2 ORS		
19	I.A.(CrI.)/980/2019 WITH LCR in CrI.Rev.P./251/2018	ABDUL BASID Versus ABDUL HAKIM LASKAR @ ABDUL LASKAR AND ANR	MR. S ALIM	MR. S N TAMULI PP, ASSAM
	WITH CrI.Rev.P./251/2018	ABDUL HAKIM LASKAR @ ABDUL LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI	MR. S ALIM (R2) PP, ASSAM
20	MACApp./107/2020 WITH LCR	SANDEEP KR. MAHANTA Versus THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 4 ORS	MR H DAS MR. B C DEKA	MR. A BHATTACHARYYA
21	I.A.(Civil)/501/2020 WITH LCR in MACApp./147/2019	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SHRI ABHINANDAN GOSWAMI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	

	WITH MACApp./147/2019	SHRI ABHINANDAN GOSWAMI Versus NETWORK TRAVELS OF NA AND 3 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR S SARMA (R1) MR. A J SAIKIA MR. R GOSWAMI MS. M SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP MS. P BORTHAKUR
	WITH CO/529/2020 (Filing Number) in MACApp./147/2019	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus SHRI ABHINANDAN GOSWAMI AND 2 ORS.	MR. R GOSWAMI	
22	I.A.(CrI.)/545/2020 WITH LCR 3 FILES in CrI.Rev.P./164/2019 WITH CrI.Rev.P./164/2019	SUMIT SINHA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM
		SUMIT SINHA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM
23	I.A.(Civil)/804/2020 MAC.APP. 100/2016(D/O), WITH LCR in MACApp./100/2016	JOONTI DEKA @ JUNTI DEKA @ JHUNTI DEKA Versus M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR D MONDAL	MR. K K BHATTA
24	I.A.(Civil)/1395/2020 B/O in MACApp./523/2020 WITH MACApp./523/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. USHA @ USA DEVI AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA
		NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. USHA @ USA DEVI AND 4 ORS	MR. R GOSWAMI	
25	I.A.(Civil)/2093/2020 WITH OFFICE NOTE in MACApp./9188/2020 WITH MACApp./9188/2020 (Filing Number)	DHANIRAM NATH Versus MD. ANJUMAL HASAN AND 4 ORS.	MR M BEZBARUAH MS M BAISHYA MR K J PATHAK	MR SISHIR DUTTA MS M CHOUDHURY
		DHANIRAM NATH Versus ANJUMAL HASAN AND 4 ORS. F		
26	MACApp./3/2021 WITH LCR WITH I.A.(Civil)/43/2021 in MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN
		ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
27	CO/15/2021 in MACApp./121/2020 WITH MACApp./121/2020	REGIONAL MANAGER, THE ORIENTAL INDURANCE CO. LTD. Versus ANJANA BORAH AND ANR.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. A J SARMA MR. S K GHOSH MR. P D NAIR MR G ALAM MR. J K BORDOLOI
		SMT ANJANA BORAH and ANR Versus THE ORIENTAL INSURANCE CO. LTD. and 2 ORS,	MR.A J SARMA MR.S K GHOSH MR. P D NAIR MR G ALAM MR.H ROHMAN MR.J K BORDOLOI	MR S DUTTA
28	I.A.(Civil)/562/2021 WITH LCR in MACApp./611/2019 WITH MACApp./611/2019	MOFIDA BEGUM AND 2 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR A DUTTA
		THE UNITED INDIA INSURANCE COMPANY LTD Versus MUSSTT. MOFIDA BEGUM AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. Z IQBAL MR D MONDAL MR. S HAZARIKA

WITH
CO/8512/2020
(Filing Number)
in MACApp./611/2019

MOFIDA BEGUM AND 2 ORS. MR D MONDAL

Versus

M/S UNITED INDIA INSURANCE CO. LTD.
AND 2 ORS. (A)

SUSHILA CHOUDHARY @ SHUSHILA
RAJAK

MR. I A TALUKDAR
MR A KALITA

MR. R GOSWAMI

29 I.A.(Civil)/1041/2021
WITH LCR
in MACApp./623/2017

Versus

THE RELIANCE GENERAL INSURANCE CO.
LTD. AND 7 ORS.

WITH
MACApp./623/2017

THE RELIANCE GENERAL INSURANCE CO.
LTD

Versus

SMTI RANJU CHOUDHURY and 7 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MS. R D MOZUMDAR (R8)
MS. M MALLIK (R7)
MS. C MOZUMDAR (R8)
MR. S P SHARMA (R8)
MS. R HUSSAIN (R7)

WITH
I.A.(Civil)/40/2020
in MACApp./623/2017

SMTI SUSHILA CHOUDHARY @ SHUSHILA
RAJAK

Versus

THE RELIANCE GENERAL INSURANCE CO.
LTD AND 8 ORS

MR. I A TALUKDAR
MR A KALITA

MR. R GOSWAMI

HEARING

30 MACApp./340/2013
WITH LCR

ON THE DEATH OF HEMAPROVA GOGOI
HER LEGAL HEIRS

Versus

THE NEW INDIA ASSURANCE CO. LTD
and 2 ORS.

MR. G UDDIN
MR. M P CHOUDHURY
MS. D PHUKAN
MR. S BATHARI

MR. R K BHATRA
MR. R C PAUL (R2)
MS. A BORA
MR. A AHMED
MS P HUJURI
MS L DAS (R2)

31 MACApp./232/2014
WITH LCR

NATIONAL INSURANCE CO. LTD.

Versus

KAJOL MALAKAR and ANR.

MR. B K PURKAYASTHA
MR. A J SAIKIA
MR. B KAKATI
MS B KASSHYAP
MS.U K PURKAYASTHA

MR.A DHAR
MS.D GHOSH
MS.C DAS
MRK K DAS

32 MACApp./270/2014
WITH LCR

NEW INDIA ASSURANCE CO. LTD

Versus

SURJIT MOHAN and ANR.

MS.N MODI
MS.M CHOUDHURY
MR.S DUTTA
MR.S DUTTA
MR.C SHARMA

MR.A BORGHAIN
MR.S BORTHAKUR

33 MACApp./275/2014
WITH LCR

SAHERA BIBI

Versus

PRADIP PAUL and ANR

MR.A R AGARWALA
MR.P PATOWARY

MR.K K BHATRA(R-2)
MR.R K BHATRA(R-2)
MR.A AHMED(R-2)
MS.P HUJURI(R-2)
MS.S DASR-2

34 MACApp./127/2015
WITH LCR

MD JALAUDDIN

Versus

THE RELIANCE GENERAL INSURANCE CO
LTD and ANR

MR.A GANGULY
MR.A DUTTA

MR.S BHUYAN(R-1)
MR.R GOSWAMI(R-1)
MS.M SAIKIAR-1

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2826/2021	ANKUR DAS Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
2	Bail Appln./2829/2021	MD. AFIUL HUSSAIN @ MONI AHMED Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
3	Bail Appln./2837/2021	MD. AHIYA ALOM AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
4	Bail Appln./2839/2021	TIPON MAGA AND ANR Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
5	Bail Appln./2844/2021	SRIMANTA DAS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
6	Bail Appln./2854/2021	PARAG JYOTI DAS @ PINKU Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
7	Bail Appln./2880/2021	ARIF ALI CHOUDHURY @ ARIF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR R ISLAM MR A H AHMED MS F BEGUM	PP, ASSAM
8	Bail Appln./2883/2021	RAKU TACHENG Versus THE STATE OF ASSAM	MR. A K SAHU MR. S SAHU	PP, ASSAM
9	Bail Appln./2892/2021	KADAM ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
10	Bail Appln./2896/2021	MD JILKAR NINE @ ALI Versus THE STATE OF ASSAM	MR. M ALI MR. K K DEKA	PP, ASSAM
11	Bail Appln./2943/2021	DEEPIYOTI SARMAH Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA B B HUSSAIN	PP, ASSAM

12	Bail Appln./2944/2021	JITUMONI SARMAH Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA B B HUSSAIN	PP, ASSAM
13	Bail Appln./2945/2021	KUMUD BORAH @ KUMUD BORA Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA B B HUSSAIN	PP, ASSAM
14	Bail Appln./2950/2021	NURJAMAL HOQUE Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>MOTION</u>				
15	AB/3266/2021	SAMAR YADAV Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
16	AB/3297/2021	HAMID ALI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
17	AB/3314/2021	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
18	AB/3317/2021	MOYNUL HOQUE Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
19	AB/3318/2021	HASEN ALI Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
20	AB/3324/2021	JAMSHER ALI PRODHANI AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
21	AB/3352/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. P A AHMED MR Z RAHMAN	PP, ASSAM
22	AB/3354/2021	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
23	AB/3374/2021	DIMPOL MORAN Versus THE STATE OF ASSAM	MRS. V L SINGH MR R SINGH	
24	AB/3385/2021	JADU BANIA Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
25	AB/3390/2021	MD. AJIT ALI Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
26	AB/3400/2021	LALIT RAJ AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
27	AB/3403/2021	MOKIBUL ISLAM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	MR D PEGU PP, ASSAM
28	AB/3404/2021	GAJEN BURAGOHAJIN Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
29	AB/3405/2021	KUMARJIT ROY Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
30	AB/3429/2021	MD. MUKUL HUSSAIN @ MITHUN HUSSAIN Versus THE STATE OF ASSAM	MR. B K SEN MR. P C SARKAR MR. M K RAJAK	PP, ASSAM
31	AB/3441/2021	NILUTPAL DEKA @ NILU DEKA AND ANR. Versus THE STATE OF ASSAM	MS. B BHUYAN MS B MAHANTA	PP, ASSAM
32	AB/3442/2021	MIRJAN ALI Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM

ADMISSION

33	Crl.Pet./168/2019 FIXED	RAJKUMAR CHANDRANATHAN Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA	MR. A GOYAL (R2) MR. J P MORE (R2) MR A CHOUDHURY (R2) PP, ASSAM
34	WP(C)/617/2020	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
WITH				
35	WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD

BAIL HEARING (BA)

36	Bail Appln./2178/2021 FIXED	RAFIKUL ALI AND ANR. Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
37	Bail Appln./2209/2021 FIXED	MOFIJ ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
38	Bail Appln./2227/2021 FIXED	BIKASH RAI Versus THE STATE OF ASSAM	S BEGUM	PP, ASSAM
39	Bail Appln./2237/2021 FIXED	BIKI BASPHOR @ VICKY BASFOR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
40	Bail Appln./2273/2021 FIXED	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
41	Bail Appln./2325/2021 FIXED	MAHADEV BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
42	Bail Appln./2391/2021 FIXED	PRASANNA SALOI Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
43	Bail Appln./2470/2021 FIXED	NAYANMONI DAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
44	Bail Appln./2479/2021 FIXED	ABDUS SAMAD AND 3 ORS Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
45	Bail Appln./2500/2021 FIXED	KAZIMUDDIN @ KAZIM ALI AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
46	Bail Appln./2834/2021 FIXED	RANJIT BEY Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
47	Bail Appln./2906/2021 FIXED	SAJAL DEBNATH Versus THE STATE OF ASSAM	MR. DITUL DAS MR. D S SINGH	PP, ASSAM
48	Bail Appln./2914/2021 FIXED	MD RAKIBUL AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM

49	Bail Appln./2924/2021 FIXED	FARUQUE ABDULLAH AHMED @ FARUK ABDULLAH Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
50	Bail Appln./2926/2021 FIXED	FARUQUE ABDULLAH AHMED @ FARUK ABDULLAH Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
51	AB/1072/2021 FIXED	NILUTPOL PAUL @ BAPPA PAUL AND 3 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. B GOGOI MS. N BORDOLOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	PP, ASSAM
52	AB/2205/2021 FIXED	MANIRUJ ZAMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
53	AB/2386/2021 FIXED	LALRAMNGAI Versus THE STATE OF ASSAM	MR. P SUNDI MR J BORAH MR. K KAKOTI MS B LASKAR	PP, ASSAM
WITH				
54	Bail Appln./2343/2021	AZMAL HAQUE Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
55	AB/2579/2021 FIXED	RUFUL ALI @ RUFUL AMIN AND 6 ORS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
56	AB/2605/2021	FOYJAL HOQUE Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
57	AB/2614/2021	HASHIDUL ISLAM @ HASHI ALI AND ANR Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
58	AB/2637/2021	SAHALOM ALI SK. @ SAHA ALAM SK. Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
59	AB/2640/2021	SANTA GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
60	AB/2682/2021	ROFIAL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
61	AB/2701/2021 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
62	AB/2801/2021 FIXED	NAUSHAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
63	AB/2968/2021 FIXED	SUNIL GAYARI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
64	AB/3206/2021 FIXED	DEBOJIT SAIKIA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
<u>ORDERS</u>				
65	I.A.(CrI.)/518/2019 WITH LCR 4 FILES, FIXED in CrI.A./256/2019	MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	PP, ASSAM

WITH
CrI.A./256/2019

MD. ASFAQUL HAQUE
Versus
THE STATE OF ASSAM AND ANR

MR. L R MAZUMDER
MR M HOQUE

MR Z MUKIT
S CHOUDHURY
PP, ASSAM
MR. R P GUPTA

66 I.A.(CrI.)/296/2021
FIXED
in AB/1566/2021
WITH
AB/1566/2021

PANCHALEE BAISHYA SHARMA
Versus
ASHAN SHARMA AND ANR

MR. S P SHARMA
MS U SHARMA

PP, ASSAM

ASHAN SHARMA AND ANR
Versus
THE STATE OF ASSAM

MR. A K BHUYAN
MS. N CHOUDHURY
MR. M BORAH
MR. A KHOOND
MS B BORA

PP, ASSAM

HEARING

67 CrI.A./158/2019
WITH LCR 4 FILES, P.B.-1 , B/O

RAM PRASAD PAUL @ RANTU PAUL
Versus
THE STATE OF ASSAM AND ANR

MR. S C BISWAS
MR P BANERJEE
MS A DAS
MS J BORAH
SUSHMITA SENGUPTA

MR. S NEOG
MS. S G BARUAH
MR. B BORGHAIN
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/913/2021 FIXED in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
2	WITH WP(C)/317/2021	CHAMEN ALI AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	WITH I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI Versus CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
3	WITH WP(C)/1018/2021	ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
4	WITH WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE

5	WITH WP(C)/2414/2021	AMIR ALI AND 7 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
6	I.A.(Civil)/1561/2021 in WP(C)/332/2021	SUKITON BEWA Versus AJIT ALI MONDAL AND 9 ORS	MR N N UPADHYAYA (R- 8,9) MR. B B KAKATI MR. B B KAKATI	SC, REVENUE
	WITH WP(C)/332/2021	AJIT ALI MONDAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR. K ISLAM MR A ALIM SK	GA, ASSAM J C NATH (R-8,9) MR N N UPADHYAYA (R- 8,9) MR. B B KAKATI (R-8,9) SC, REVENUE
7	I.A.(Civil)/1650/2021 in WP(C)/1525/2021	SALIM UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. I ALAM MR. T SK (R-7)	GA, ASSAM MR. A SARMA SC, REVENUE
	WITH WP(C)/1525/2021	USMAN GANI CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MS D DAS MR H KALITA	GA, ASSAM MR. I ALAM (R-7) MR. T SK (R-7) SC, REVENUE
ADMISSION				
8	WP(C)/7322/2018	BODOLAND TRIBAL PLANTATION RUBBER GROWERS ASSOCIATION Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MD. J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	MR B D DAS (R4, R5) DR. B AHMED MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR MR. R KALITA MR. D NATH (R4, R5) MR. R SALOI MR. D THAOSEN (R4, R5) MR H AGARWAL MS. J RONGPIPI (R4, R5) MS. S NEWAR MS. M K BROWN ASSTT.S.G.I. SC, INDUSTRIES
9	WP(C)/8766/2019	RUKIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
10	WP(C)/1977/2020 B/O	KAJAL RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	GA, ASSAM SC. REVENUE SC, FINANCE SC, PERSONAL DEPT.
11	WP(C)/3273/2020	HABIBUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	G UDDIN MR. N I KHAN MS. P A TALUKDAR	SC, PNRD GA, ASSAM MR. B CHAKRAVARTY MR. R K PRADHAN MR. A K SAIKIA MR E AHMED MR. S UPADHAY
12	MFA/168/2021	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
	WITH I.A.(Civil)/1659/2021 in MFA/168/2021	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
13	MFA/169/2021	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	

	WITH I.A.(Civil)/1662/2021 in MFA/169/2021	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
14	MFA/174/2021	P. M. ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
15	WP(C)/1300/2021 FIXED	M/S SPECTRUM INFRA VENTURES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM
16	WP(C)/1441/2021 CAVT. NO.02352/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR SC, FOREST
17	WP(C)/2433/2021 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, WATER RESOURCE
18	WP(C)/2461/2021	KISHORE KUMAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
19	WP(C)/2588/2021	KISHORE KUMAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
20	WP(C)/3172/2021	MITRAJYOTI DEKA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. R DUBEY (r-6) MS. A B KAYASTHA (r-6) MR. A N I HUSSAIN (r-6) MR D MAHANTA SC, GMC SC, G M D A
21	WP(C)/3438/2021 FIXED	THE FOOD CORPORATION HANDLING WORKERS UNION Versus THE UNION OF INDIA AND 4 ORS.	MS. A BHATTACHARYYA MR. P KALITA	MR. K K PARASAR ASSTT.S.G.I. SC, F C I
22	WP(C)/3609/2021 FIXED	DURLAV SARMAH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, PNRD GA, ASSAM MR. A SARMA L SANGTAM MR H KALITA ASSTT.S.G.I.
23	WP(C)/5268/2021 FIXED	NO. G /2502153X RIFLEMAN/GD SUMAN KUMAR JHA Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
ORDERS				
24	WP(C)/945/2014	ARPAN PAUL and ANR Versus THE STATE OF ASSAM AND 4 ORS	MS.G DEKA MS.K KHAN MS.A DAS MS.P CHAKRABORTY	GA, ASSAM
25	WP(C)/233/2015	DIGAMBAR BARMAN Versus THE STATE BANK OF INDIA and 4 ORS	MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MR.K K DEYR-1TO3 MRV K BAROOAH(R-1TO3)
26	WP(C)/1255/2015	BABAR KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR.B BANERJEE MR.P K DAS MR.J LASKAR	MR.H R A CHOUDHURY(R- 6&7) GA, ASSAMR1,2 MR.R SARMA(R-3) MS.R CHOUDHURY(R-6&7) MR.F U BORBHUIYA(R- 6&7) MR.K K GOSWAMI(R-3) MS.M PAUL(R-3)
27	WP(C)/5308/2015	RANJOY DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.S KALITA MR.S DAS MR.P BARUAH MS.C BAISHYA	GA, ASSAM SC, FORESTR1-4
28	WP(C)/6082/2015	PRADIP KUMAR DAS and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B P SINHA MS.N DAS MS.R SARKAR	GA, ASSAM SC, TRANSPORT MS.K DUTTA

29	WP(C)/6609/2015	GOESWAR GAON PANCHAYAT SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN MS.S TETLA	GA, ASSAM MR.A K BHUYAN SC, BTC
30	WP(C)/4949/2017	MAHESH CHANDRA KALITA Versus THE STATE OF ASSAM and 5 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	SC, CO-OP.
31	WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI MR C KUMAR (R18) ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4070/2019 in WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
32	WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4071/2019 in WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
33	Cont.Cas(C)/126/2021	DIGANTA SAIKIA AND ANR Versus BISHNU KAMAL BORAH , ACS	MS M DAS MR. P SAIKIA	MR. B GOGOI
34	Cont.Cas(C)/191/2021 B/O	HITEN TALUKDAR AND 147 ORS Versus JISHNU BARUA AND 2 ORS	DR. B AHMED MR A U AHMED	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. S S ROY (R-3) MS. N BORDOLOI (R-1)
	WITH Cont.Cas(C)/190/2021	MAHENDAR MOHAN KHERKATARY AND 15 ORS Versus MUNINDRA SHARMA	DR. B AHMED MR A U AHMED	
36	Cont.Cas(C)/214/2021 B/O	M/S GSR VENTURES PRIVATE LIMITED Versus SUNIL SHARMA AND 2 ORS	MS. S BIN	MR A DASGUPTA (R2) MR. B SARMA (R1, R2)
37	I.A.(CrI.)/361/2021 AB/2052/2021(Disposed) in AB/2052/2021	MD. KOLIMUDDIN AND ANR. Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	
38	I.A.(Civil)/1589/2021 in WP(C)/3282/2021	JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
	WITH WP(C)/3282/2021	JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL MR. R ALI MS. G P SHAHI
39	I.A.(Civil)/1606/2021 in WP(C)/7571/2018	ASHOK SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G J SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1605/2021 WP(C)/7571/2018 (Disposed)	ASHOK SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MS U DAS MS B DAS MS. B R KALITA	
40	I.A.(Civil)/1619/2021 WP(C)/2569/2021 (Disposed) in WP(C)/2569/2021	THE GRIEVANCE REDRESSAL COMMITTEE (GRC) AND ANR. Versus NORTHEAST STAR COMMUNICATION PVT. LTD.	MR. P K ROY	MR. B CHAKRABORTY

41	WP(C)/5365/2021 FIXED	MD. MUBARAK ISLAM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS.	MR. N N B CHOUDHURY MR N KALITA MR. M DEWAN	SC, APDCL
HEARING				
42	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MR.S SAMARIA SC, INDUSTRIES
43	WP(C)/2845/2017 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR G CHOUDHURY MR G CHOUDHURY MR.B GOGOI SC, INDUSTRIES & COMMERCE SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(C)/45/2021	SMTI. RIMASHREE PAUL Versus SUJOY MITRA	MR. S C BISWAS MR. F A HASSAN MS A BORAH MS. J GHOSH A CHAKMA MR. R A MAZUMDER	
2	Tr.P.(C)/46/2021	SMTI. NANDA RANI DAS @ NANDA BANERJEE Versus DILIP BANERJEE	MR A BHATTACHARYA MR. S N KRISHNATRAYA	
3	Tr.P.(C)/47/2021	SMTI. ASHMITA GOGOI Versus RINKU ELLIOT	MR. M K SHARMA MS. S S SAIKIA	
4	CRP(IO)/106/2021	ORIENTAL INSURANCE CO. LTD Versus SACKBAN BIBI @ SHEKBAN BIBI AND 2 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
<u>ADMISSION</u>				
5	CRP/169/2018	LATA KHANDELWAL Versus GOPAL BARUAH	MR J C GAUR	MR. N ZAMAN MR. A GANGULY MR T CHHETRI
6	CRP(IO)/44/2019	REHENA BEWA AND 4 ORS. Versus AMJAD MIAH AND 4 ORS.	MR. R K JAIN TULIKA BORAH	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
7	CRP(IO)/258/2019	BIDYA BASUMATARI @ BIDYARAM BORO AND 11 ORS. Versus KULANG KHATNAIR AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS	
8	CRP(IO)/22/2020	HARMOHAN TALUKDAR AND ANR. Versus HIMANI DAS	MR. R J BORDOLOI MR. R ALI MR. M K JAIN	MR. B D DEKA MR. M DAS N CHAUDHURY
<u>BAIL HEARING (BA)</u>				

9	Bail Appln./2591/2021	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/177/2019	SHRI FATIK BORA Versus SRI GOGON BORA and 5 ORS	MR.G RAHUL MR. D M NATH	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. K LR YANTHAN
11	RSA/187/2019	SHRI BABUL CHANDRA KALITA Versus SRI GANESH CHANDRA GHOSH	MR. B DEKA MR. B P CHANGMAI	MR. A K SARMA MR H J TAMULI MR D KALITA
12	RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR Versus SMTI. SUBHADRA THAKURIA AND 18 ORS.	MR H K SARMA MR. T SARMA	
13	RSA/88/2021 FIXED	ANIL KUNDALIYA Versus SMTI LALRAMMAWII	MR. B D GOSWAMI MR. R SARMA MS H DEKA	
	WITH I.A.(Civil)/1467/2021 in RSA/88/2021	ANIL KUNDALIYA Versus SMTI. LALRAMMAWII	MR. B D GOSWAMI MR. R SARMA MS H DEKA	
<u>ORDERS</u>				
14	CRP/3/2021 CAVT. NO.00432/021, P/H	SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MS. N UPADHYAY (R-4,5) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N GAUTAM (R-2,3) FOR CAVEATOR
15	Intest.Cas./7/2017 WITH LCR	SRI UDAY KALITA Versus SRI SHAISHAB KALITA	MR.B CHAKRABORTY MR.U DAS MR.M KALITA MS.P UPAMANYU	
16	RSA/64/2017	SRI RATAN ROY Versus SRI JAHAR GANGULY and 3 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MR.I H LASKAR(R- 1&3) MR.I H LASKAR(R- 1&3) MR.P K DEKA(R- 1&3) MR.P K DEKA(R- 1&3) MD. S ALOM (R2A, 2B & 2C) MR J H LASKAR (R2A, 2B & 2C) MR. M S ALAM (R2A, 2B & 2C) MR. S ALAM
	WITH I.A.(Civil)/650/2017 in RSA/64/2017	SRI RATAN ROY Versus SRI JAHAR GANGULY and 3 ORS	MR.S P CHOUDHURY MR.A S DHILLON	
17	Tr.P.(C)./65/2018	ROSHMI BORUAH Versus RAJESH DEY	MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	
18	Tr.P.(C)./73/2019	HANNA YASMIN SHAIOD Versus TAFIQR RAHMAN	MR. P KATAKI MS. M DEVI MS R BEGUM	MR. K SARMA MR. D DAS MR. B J TALUKDAR
19	RSA/103/2019	SHIBANI RAHA ROY AND 6 ORS. Versus SMT. ALAKA ROY AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. M BHATTACHARJEE MR. S P CHOUDHURY MR. A CHETIA MR. A S DHILLON MS. P BASFORE MS P BORUAH MR H K SARMA MR. M SAHEWALLA	MR. A HUSSAIN MR. A MOBARAQUE

	WITH I.A.(Civil)/1340/2020 in RSA/103/2019	SHIBANI RAHA ROY AND 4 ORS. Versus SMT. ALAKA ROY AND 2 ORS.	MS. M BHATTACHARJEE	MR. N ALAM MR A HUSSAIN
20	I.A.(Civil)/684/2019 RSA 164/2012(D/O) in RSA/164/2012 WITH I.A.(Civil)/517/2021	PRATIMA KALITA and 3 ORS Versus RANTI RAM BORA AND 7 ORS.	MR G KAKOTI	MR. S R GOGOI MS H KONWAR
	WITH I.A.(Civil)/520/2021	PRATIMA KALITA AND 3 ORS. Versus RANTI RAM BORA AND 7 ORS.	MR G KAKOTI	MR. S R GOGOI
21	I.A.(Civil)/4049/2019 in MACApp./14735/2019	MD. RIJUL RAHMAN @TOBBIBUR RAHMAN Versus MRS. WAHEEDA ASHRAF AND 2 ORS	MR D MONDAL MR. P SARMA	
	WITH MACApp./14735/2019 (Filing Number)	MD. RIJUL RAHMAN @TOBBIBUR RAHMAN Versus MRS. WAHEEDA ASHRAF AND 2 ORS		
22	Tr.P.(C)./9/2020	MADHUMITA DAS Versus DURGA CHARAN DAS	MS. S BHUYAN MS F AHMED MS S DAS	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS
23	Tr.P.(C)./19/2020	DIPIKA DEKA Versus RUPJYOTI LAHKAR	A I AHMED MR. R BARUAH MS. A DAS MR. A IKBAL	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA
24	Tr.P.(C)./20/2020	JOLLY DAS SHARMA Versus RATNESH KUMAR SHARMA	MR. P P DUTTA MR T GOGOI	MR. A K GUPTA MR. R S MISHRA
25	Tr.P.(C)./32/2020	RAMESH CHANDRA BHUYAN Versus SUDHIR THAKUR	MR P KALITA MRS S GOSWAMI	
26	I.A.(Civil)/2200/2020 in RSA/42/2006(D/O), WITH LCR in Review.Pet./7868/2020	MD. MAFIZUDDIN Versus ON THE DEATH OF MD. TAIMUDDIN, HIS LEGAL HEIRS MD. TARIF UDDIN AND 5 ORS.	MR. A R SIKDAR MR N AHMED	MR. J AHMED MR A N AHMED MS A HUSSAIN
	WITH Review.Pet./7868/2020 (Filing Number)	MD. MAFIZUDDIN Versus ON THE DEATH OF MD. TAIMUDDIN, HIS LEGAL HEIRS MD. TARIF UDDIN AND 5 ORS. (B)		
27	I.A.(Civil)/2307/2020 in RSA/229/2014	NISHA SARKAR AND 10 ORS. Versus ON THE DEATH OF DIPAK GUPTA HIS LEGAL HEIRS	MR. S SAIKIA	MR. D C C PHUKAN
	WITH RSA/229/2014	NISHA SARKAR and 10 ORS. Versus DEEPAK CH. GUPTA and ANR.	MR.U DAS MR.S SAIKIA	MRS.A S GOSWAMI MR.T N DAS MR. B SARMA MR.S BARMAN MS.B RABHA
	WITH I.A.(Civil)/2306/2020 in RSA/229/2014	NISHA SARKAR AND 10 ORS. Versus ON THE DEATH OF DIPAK GUPTA HIS LEGAL HEIRS.	MR. S SAIKIA	MR. D C C PHUKAN

	WITH I.A.(Civil)/2308/2020 in RSA/229/2014	NISHA SARKAR AND 10 ORS. Versus ON THE DEATH OF DIPAK GUPTA HIS LEGAL HEIRS	MR. S SAIKIA	MR. D C C PHUKAN
	WITH I.A.(Civil)/2309/2020 in RSA/229/2014	NISHA SARKAR AND 10 ORS. Versus ON THE DEATH OF BARUN CH. GUPTA HIS LEGAL HEIRS	MR. S SAIKIA	MR. D C C PHUKAN
28	WITH RSA/235/2014	NISHA SARKAR and 10 ORS. Versus ON THE DEATH OF DEEPAK CH. GUPTA HIS LEGAL HEIRS SMTI DULALI GUPTA(w) AND ORS.	MR.U DAS MR.S SAIKIA MR H BARMAN	MR.T N DAS MR.S BARMAN MS.B RABHA
	WITH I.A.(Civil)/294/2021 in RSA/235/2014	NISHA SARKAR AND 10 ORS. Versus DULALI GUPTA AND 2 ORS.	MR. S SAIKIA	
	WITH I.A.(Civil)/295/2021 in RSA/235/2014	NISHA SARKAR 10 ORS. Versus DULALI GUPTA AND 2 ORS.	MR. S SAIKIA	
29	Tr.P.(C)./14/2021	AKLIMA KHATUN @ AKLIMA BEGUM Versus HABEL ALI	MR. R ALI MR GIAS MR M Z SHAH	MR. P A AHMED MR S U AHMED MS M DAS MS J YESMIN
30	I.A.(Civil)/587/2021 in RSA/237/2018	GHUNUSA BARMAN AND 4 ORS. Versus AJANTA DAS AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY	MR. A C SARMA
	WITH RSA/237/2018	GHUNUSA BARMAN AND 4 ORS Versus SRI AJANTA DAS AND 4 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. A C SARMA (R1, R2, R4, R5) MR. B HALDAR (R1, R2, R4, R5) MR G BHARADWAJ (R1, R2, R4, R5) MR. P M DEKA (R1, R2, R4, R5)
31	I.A.(Civil)/674/2021 in RSA/122/2013	SARU KUMAR AND 8 ORS. Versus PADMA NATH SARMA AND 65 ORS.	MRS. N RAHMAN	MR. P K KALITA
	WITH RSA/122/2013	SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MR. B PEGU MS.P S TALUKDER(A-6) MRS G KAKOTI DAS MR.K SURANA MRS. N RAHMAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	WITH MC/1570/2013 in RSA/122/2013	SARU KUMAR and 9 ORS. Versus PADMA NATH SARMA and 65 ORS.	MR.P KHATANIAR MR.K SURANA MRS G KAKOTI DAS	
	WITH MC/1943/2014 in RSA/122/2013	SARU KUMAR and 13 ORS. Versus ON THE DEATH OF JYOTIRMOY SARMAH HIS LEGAL HEIRS - MANOJ SARMAH and ORS	MR.P KHATANIAR MRS G KAKOTI DAS	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	WITH I.A.(Civil)/3343/2017 in RSA/122/2013	SARU KUMAR and 9 ORS. Versus ON THE DEATH OF JYOTIRMOY SARMAH HIS LEGAL REPRESENTATIVE MANOJ SARMAH and ORS	MS. P S TALUKDER MR. P KHATANIAR	MR. P K KALITA
32	I.A.(Civil)/1161/2021 in RSA/20/2017	RANJIT KR DEY AND 4 ORS. Versus BISWANATH MANDAL AND ANR.		MR. A K PURKAYASTHA

	WITH RSA/20/2017	SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMA(R-1) MS.M BHUYAN R-1 MR.M C SARKAR(R-1)
33	WITH RSA/217/2017	SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMA(R-1) MR.Y KARDONG(R-1)
34	I.A.(Civil)/1348/2021 in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN
	WITH RSA/197/2016	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9)
	WITH I.A.(Civil)/375/2017 in RSA/197/2016	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.N GOSWAMI
35	I.A.(Civil)/1369/2021 in RSA/126/2015	GUNANATH HAZARIKA AND ANR. Versus ON THE DEATH OF KIRAN HAZARIKA @ CHANDRA HAZARIKA HIS LEGAL HEIRS AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA	
	WITH RSA/126/2015	SRI GUNANATH HAZARIKA and ANR Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	WITH I.A.(Civil)/869/2020 in RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR. Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/870/2020 in RSA/126/2015	GUNANATH HAZARIKA AND ANR Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/872/2020 in RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. R SARMAH
36	WITH RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	WITH I.A.(Civil)/875/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/876/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/877/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH

37 I.A.(Civil)/1545/2021
in CRP(IO)/360/2019

DEBAJIT NATH
Versus
SUSHILA BORGHAIN

MR P KALITA

WITH
CRP(IO)/360/2019

DEBAJIT NATH
Versus
SUSHILA BORGHAIN

MR P KALITA
MRS S GOSWAMI

38 I.A.(Civil)/1710/2021
in CRP/8665/2021

SMTI. RAJU KALITA AND 3 ORS
Versus
ANANTA CHANDRA KALITA

MR. D C C PHUKAN
T KAKATI

WITH
CRP/8665/2021
(Filing Number)

RAJU KALITA AND 3 ORS
Versus
ANANTA CHANDRA KALITA (E)

MR. D C C PHUKAN

HEARING

39 RFA/19/2014
WITH OFFICE NOTE, FIXED

HEM CH. GOHAIN
Versus
GHANASHYAM BARMAN and 2 ORS.

MRG P BHOWMIK(Sr.Adv.) MR.A C SARMA
MR.T ROY MS.N DEVI
MS.B SARKAR MR.H HAZARIKA
MS.S DEY MR.P MEDHI
MS.S RAJKUMARI

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,25th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 22

[CIVIL BENCH-I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/43/2016	MAHESWAR SARMAH and ANR Versus HEMEN SARMAH	MRS.J GOGOI MR.U BHATTACHARYA	MR H GUPTA MS. R M SARMAH
	WITH I.A.(Civil)/1960/2016 in CRP(IO)/43/2016	MAHESWAR SARMAH and ANR Versus HEMEN SARMAH	MR.D C C PHUKAN	
2	CRP/5/2017	FARHANAZ HUSSAIN Versus JAYTUN NESSA and ORS.	MR.D SAIKIA MR.D K MEDHI MR.M CHOUDHURY	MR.K K BHATRA(R-2) MR.R K BHATRA(R-2) MS.A BORAR-2 MS.P HAJURI(R-2)
3	Tr.P.(C)./60/2019	ANAMIKA DAS SHARMA Versus LOHIT RANJAN SHARMA	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH	MR. A M BARBHUIYA MS. M MEDHI MR. J N ISLAM
4	Tr.P.(C)./103/2019	SHAMPA PAUL Versus BIPLAB ROY	MR. R DEV	MS. P CHAKRABORTY MS. A DAS MS. K KHAN
5	CRP/167/2019	BHABANI CHARAN SARMA Versus NALINI PASAD SARMA @ NAPU SARMA AND 8 ORS.	MR. S P ROY MR. N N JHA MR. A C RAY MR. M UDDIN	MR. P CHOUDHURY MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/4108/2019 in CRP/167/2019	BHABANI CHARAN SARMA Versus NALINI PASAD SARMA @ NAPU SARMA AND 8 ORS.	MR. S P ROY MR. N N JHA MR. A C RAY MR. M UDDIN	
ORDERS				
6	CRP/456/2015	JAGADISH CHAKRABORTY Versus TULSHI DAS and 6 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	
7	CRP/377/2016	BASANT KUMAR BAGARIA Versus DHARAM CHAND SETHIA and 7 ORS	MR.U K DAS MRS.B D SARMA	MR S SANCHETI (R1-R4) MS S BHUMIJ (R1-R4) MR. A SANCHETI(R1-R4) MR.R C SANCHATI (R1-R4) MRS SANCHETI (R1-R4)

8	CRP/104/2017	MD. ABDUL JALIL BARBHUIYA and 3 ORS. Versus MD. JALAL UDDIN BARBHUIYA and 52 ORS.	MR.A M S MAZUMDER MR.N H BARBHUIYA	MRS.R MOMTAZ(R-1) MR.A A R KARIMR- 2 to 34 and 36 to 43 MR.A I UDDIN(R-1)
9	CRP(IO)/163/2017	HARE KRISHNA TALUKDAR and ANR. Versus DEBAMAYA CHETRI and ANR.	MR.P C GOSWAMI MR.P P DAS	PP, ASSAM
10	CRP(IO)/345/2017	CHANDAN ROY Versus SUBAL SAKHA DAS and 6 ORS.	MS.F AHMED	MR. A S DHILLON MR. A S DHILLON
11	I.A.(Civil)/626/2017 in CRP(IO)/5/2017	DILIP KUMAR BHATTACHARYA Versus PULAK DAS @ PULIN DAS and 3 ORS.	MS.S ROY MR.U BHATTACHARYA MR.D C C PHUKAN MRS.J GOGOI	
	WITH CRP(IO)/5/2017	DILIP KUMAR BHATTACHARYA Versus PULAK DAS @ PULIN DAS and 3 ORS.	MR.D C C PHUKAN MRS.J GOGOI	MR.A D CHOUDHURY(R- 1-4) MR. P DUTTAR- 1-4
12	CRP(IO)/42/2018	IFTIKHAR RAHMAN Versus RINU AHMED AND 9 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	
13	Tr.P.(C)./64/2018	DEBOJIT MAZUMDAR Versus RIA DAS	MR. P K SARMA MS. B BHUYAN	
14	CRP(IO)/276/2018	PANTI HARIZON Versus KUMAR CHETRY AND 5 ORS	MR. B BANERJEE MR. A MOBARAQUE MR A K SHARMA MS. C MOZUMDAR	MR G P BHOWMIK (R1, R2) MS M KALITA (R1, R2) MS P CHETIA (R1, R2)
15	CRP(IO)/310/2018	MD. RAJU @ SAFIQR RAHMAN AND 3 ORS. Versus SAMSUDDIN AHMED AND 5 ORS.	MR. P J SAIKIA MR. A K GUPTA	MR. P P DUTTA (R1) MR. A BORUA (R1)
16	Tr.P.(C)./21/2019	ANZUWARA AHMED Versus KHURSID ALAM	MS. R DUTTA	MR. R ALI MR. H N ISLAM
17	Tr.P.(C)./56/2019	NAZIA YASMIN LASKAR Versus HANIF ALOM AHMED LASKAR	MR. S P CHOUDHURY MR. A S DHILLON	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN
18	CRP/130/2019	HIRANYA BORAH Versus M/S. ASSAM STEEL AND CEMENT PRODUCT PVT. LTD AND ANR	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. S C KEYAL MR. S KAKATI MISS P DAS MS S DAS
19	CRP(IO)/297/2019	RADHA RANI DAS AND 3 ORS. Versus BHOLANATH MAZUMDAR AND 9 ORS.	MR. U N CHATTRY MR. O LASKAR	MR. D MOZUMDER MR. D MOZUMDER MR. P BORAH MR. P BORAH MR. S BISWAS MS P CHOUDHURY
20	CRP(IO)/331/2019	HAJERA BIBI AND 8 ORS. Versus ASIA BIBI AND 15 ORS	MR. S ISLAM MR A HAWARI MR. P K R CHOUDHURY	GA, ASSAM MR. A T SARKAR (R-3 TO 5, 7 TO 14) MS. R RAHMAN SC, REVENUE
21	CRP(IO)/416/2019	SAFIUR RAHMAN SARKAR @ SAPIAR RAHMAN SARKAR AND 2 ORS. Versus JAMIRAN BEWA AND 10 ORS	MR. A C SARMA MR A ALI MR G BHARADWAJ MR S ISLAM MR. Y ALI	MR R DHAR MD. A MATLIB
22	CRP(IO)/86/2020	APURBA KUMAR DAS Versus TULASI DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. M K GOGOI	MR. SHEELADITYA
	WITH I.A.(Civil)/667/2021 in CRP(IO)/86/2020	APURBA KUMAR DAS Versus TULASI DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA	

23	I.A.(Civil)/1755/2020 CRP(I/O) 100/2019(D/O) in CRP(IO)/100/2019	BOLIN CH. DEORI Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 2 ORS.	MR K BHUYAN	
	WITH I.A.(Civil)/3461/2019	BOLIN CH. DEORI Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO) AND 2 ORS.	MR K BHUYAN	MR. K BHATTACHARJEE MS B TALUKDAR
24	I.A.(Civil)/2154/2020 in CRP(IO)/6/2019	BARNALI BHUYAN Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR G J SAIKIA	MR. J DEKA
	WITH CRP(IO)/6/2019	ON THE DEATH OF HARI KANTA BHUYAN, HIS LEGAL HEIR Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR N DUTTA MR G N KAKATI MR G J SAIKIA MR P K KALITA	MS. S T HOQUE (R1, R2) MR. M K SHARMA (R1, R2) MR. J DEKA (R1, R2) MR. G MISHRA (R1, R2)
25	CRP(IO)/7/2021	HEMALATA DUTTA Versus LALIT KUMAR KALITA	MR. B K SEN MS. J BAISHYA MS M DAS	MR. R K BHUYAN MR. M KASHYAP
26	CRP(IO)/27/2021	BHASKAR BAISHYA Versus SOUTH GUWAHATI CONSUMERS CO OPERATIVE STORES LTD	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	MR H K SARMA
27	CRP(IO)/32/2021	BABUL PATGIRI Versus MADAN URANG AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
		HEARING		
28	MACApp./160/2010 WITH LCR	RAGHUNATH PRASAD GUPTA Versus THE UNION OF INDIA and 2 ORS,	MR.R P SARMAH MR. G C PHUKAN MR.A NATH MR.S SAHU MR.K GOGOI MR.D DOLEY MS.P SARMA	MR. S C KEYAL MR.R GOSWAMI MR.I ALAM ASSTT.S.G.I. MR.B S GOSWAMI
	WITH MC/2034/2010 in MACApp./160/2010	RAGHUNATH PRASAD GUPTA, Versus THE UNION OF INDIA and 3 ORS,	MR.G C PHUKAN MR.S SAHU MR.K GOGOI	ASSTT.S.G.I.
29	MACApp./28/2013 WITH LCR	NATIONAL INSURANCE CO.LTD. Versus NIRADA DEVI AND ANR	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR. E AHMED MR.D R GOGOI
30	MACApp./302/2014 CAVT. NO. 653/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MANJU DUTTA and 5 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.C CHOUDHURY MR.A GAYAN FOR CAVEATOR
31	MACApp./86/2017 CAVT. NO. 410/2016 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI KALPAN KUMARI DEKA and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.P BORTHAKUR	MR.S M SARMA MR.K GOGOI MS.S MEDHI R-5 MRS.R GOGOI(R-5) MRS.S DEKA(R-5) FOR CAVEATOR MR.A BAISHYA
32	MACApp./424/2017 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMT ARATI BORO and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.A C BAISHYA R-1 MR.H DAS(R-1)

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LEAVE NOTE OF ADVOCATES FOR 25/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. N ANAND	09-10-2021	To	25-10-2021
5)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
7)	MR S SARMA	25-10-2021	To	12-11-2021